

DIVISION BENCH
COURT - II

P-108

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/358(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JULY 2024

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| IN THE MATTER OF | STATE BANK OF INDIA VS MANISH MITTAL |
| UNDER SECTION | SECTION 95(1) |

Appearance (via video conferencing/physically)

Ms. Ayushi Jain, CA] For the Resolution Professional
Mr. Sagar Jain, CA] RP-in-person

Mr. Soumya Roy, Adv.] For the Financial Creditor
Mr. Santosh Mahato, Adv.]
Mr. Benazir Kazi, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter for further consideration on **29.08.2024**.

**Anamitra Pal
Court Officer**